

GOVERNMENT OF INDIA  
MINISTRY OF HOME AFFAIRS

LOK SABHA  
UNSTARRED QUESTION NO. 344

TO BE ANSWERED ON THE 19<sup>TH</sup> NOVEMBER, 2019/ KARTIKA 28, 1941 (SAKA)  
INCIDENTS OF STONE PELTING

344. SHRI KANAKMAL KATARA:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether there has been a decline in the incidents of stone pelting since the scrapping of Article 370 in Jammu and Kashmir;
- (b) if so, the details thereof;
- (c) the number of stone pelting incidents reported during the period and the number of people arrested for involvement in such incidents and sent to jail;
- (d) whether the Government has identified the forces working behind it; and
- (e) if so, the action taken against such persons/organisations?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS  
(SHRI G. KISHAN REDDY)

(a) Yes Sir.

(b) & (c) Since 5<sup>th</sup> August, 2019 to 15<sup>th</sup> November, 2019, 765 persons have been arrested in 190 cases registered relating to stone pelting/ law & order. From 1<sup>st</sup> January, 2019 to 4<sup>th</sup> August, 2019, 361 number of such cases were registered.

(d) & (e) The Government has initiated multipronged policies to check the stone pelting menace and has succeeded in curbing it to the extent that a

large number of trouble makers, instigators, mob mobilizes have been identified and various preventive measures have been taken against them which include detention under PSA and preventive arrests. Investigation has revealed that various separatist organisations and activists which are part of Hurriyat have been behind the incidents of stone pelting in Kashmir valley. NIA has chargesheeted 18 persons in the terror funding cases so far.

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